THE MINISTER OF URBAN
DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) There
is no anomaly in the pay sclaes
of the Junior Engineers in the
Central Public Works Department.
However, the demand of the
Junior Engineers for a uniform pay
scale is under consideration.

Increase in the supply of water in Belhi

432. CHOWDHRY HARI SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether wany plans have been worked out for increasing the supply of water to the residence of Delhi; and
- (b) if so, the details of the some and by when those are likely to be implemented?

THE MINISTER OF URBAN
DEVELOPMENT (SHRI MURASOLI MARAN): '(a) and (b)
Delhi Water Supply and Sewage
Disposal Undertaking has reported
that it has planned taken several
long term measures and short
term measures scheduled for completion within the current years toincrease the supply of drinking water
in Delhi. Some of the measuresr
are:—

Short term measures:

- (i) Construction of 180 MLD water treatment plant at Wazirabad. First phase already completed.
- (ii) Construction of 54 MLD Iron Removal Water Treatment Plant at Okhla.
- walls in Alipur expected to yield about 67.50 MLD.

Long term measures: "

- (i) Construction of second 450 MLD Water Treatment plant at Haiderpur (2 years).
- (ii) Construction, of 180, MLD (40 MGD) water treatment plant at Nangloi (2-3 years).
- water treatment plent at Gokulpuri in trans-Yamuna (5-6 years).

Concessions and facilities to Neo-Buddhists

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433. SHRI BEKAL UTSAHI: Will the Minister of WELFARE be pleased to state:

- (a) whether Government have decided to extent to Neo-Buddhists the concenssions and facilities accorded to Scheduled Castes and Scheduled Tribes; and
 - (b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) The Constitution (Scheduled Castes) Orders (Amendment)
Bill, 1990 has been introduced in
the Rajya Sabha to amend the
Constitution (Scheduled Castes)
Orders to remove bar on Scheduled
Caste converts to Buddhism from
being deemed to be members of Scheduled Castes.

Steps to prevent exploitation of Indian Labour Employed Overseas

434. SHRI BEKAL UTSAHI: Will the Minister of LABOUR be pleased to state:

(a) whether Government have taken any steps to prevent exploitation of Indian Labour employed overseas; and